

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP NO. 189(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.11.2017**

NAME OF THE COMPANY: M/s. Aastha Hamina Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC Delhi.

ORDER

Reply of the ROC has been received. Notice also be issued to the Income Tax Department through its Standing Counsel, returnable on 11st December, 2017.

S-D

(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra)
Member (J)